

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

704/252/ND/2018

In the matter of :

FM Legal Circle Services (P) Ltd

.. PETITIONER

SECTION :

Under Section 252

Order delivered on 28.9.2018

Coram :

(Dr. Deepti Mukesh)

HON'BLE MEMBER (JUDICIAL)

(Dr. VK Subburaj),

HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor: Mr. Aamir Husain Naqvi, Advocate

For the Respondent/Corporate Debtor :

For the Intervener

: Ms. Kusum Yadav, Co. Prosecutor for ROC

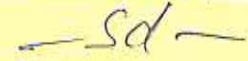
Mr. Ajit Sharma, Mr. Adnan Siddqui, Mr. Ashutosh Senger,
Advocates for Income tax Deptt

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence,
the same is adjourned to 30.10.2018.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Surjit